

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

ORDER

No. 937

Dated: 01.01.2016

Consequent upon the promotions of steno-typists as Junior Scale Stenographers, the following transfers and postings of Junior Scale Stenographers and Steno-typists of Kashmir Division are hereby made in the interest of Administration;

- 1 Shri Mehraj-ud-Din Malik, Steno Typist, Munsiff Court, Sumbal upon his promotion as Junior Scale Stenographer is transferred and posted as such in the Court of Additional District & Sessions Judge, Handwara against available vacancy.
- 2 Shri Shabir Ahmad Shigan, Steno Typist, Sub Judge Court, Uri upon his promotion as Junior Scale Stenographer is transferred and posted as such in the Court of Chief Judicial Magistrate, Kargil vice Shri Munib Gul.
- 3 Ms. Sumaya Manzoor, Steno Typist, Sub Judge Court, Baramulla upon her promotion as Junior Scale Stenographer is transferred and posted as such in the Court of CJM, Ganderbal vice Ms. Zakir Romysa.
- 4 Shri Munib Gul, Junior Scale Stenographer, CJM Court, Kargil is transferred and posted as such in the Court of Sub Judge/CJM, Handwara vice Shri Hakeem Showkat Ali.
- 5 Shri Hakeem Showkat Ali, Junior Scale Stenographer, Sub Judge/CJM Court, Handwara is transferred and posted as such in the Court of Principal District & Sessions Judge, Ganderbal vice Shri Khurshid Ahmad Mir.



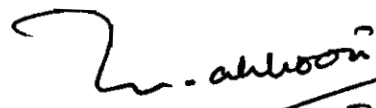
- 6 Ms. Zakir Romysa, Junior Scale Stenographer, CJM Court, Ganderbal is transferred and posted as such in the Court of CJM, Sopore vice Ms. Simon Rasool Bhat.
- 7 Shri Khursheed Ahmad Mir, Junior Scale Stenographer, PDJ Court, Ganderbal is transferred and posted as such in the Court of Additional District & Sessions Judge, Sopore against available vacancy.
- 8 Ms. Simon Rasool Bhat, Junior Scale Stenographer, CJM Court, Sopore is transferred and posted as such in the Court of One Man Forest Authority vice Ms. Rifat Rashid Naqash.
- 9 Ms. Rifat Rashid Naqash, Junior Scale Stenographer, One Man Forest Authority is transferred and posted as such in the Court of Additional District & Sessions Judge, Baramulla vice Shri Khursheed Hussain Zargar.
- 10 Shri Khursheed Hussain Zargar, Junior Scale Stenographer, Additional District & Sessions Court, Baramulla is transferred and posted as such in the Court of Principal District & Sessions Judge, Shopian vice Shri Basharat Saleem Khan.
- 11 Shri Basharat Saleem Khan, Junior Scale Stenographer, Principal District & Sessions Court, Shopian is transferred and posted as such in the Court of Chief Judicial Magistrate, Srinagar against available vacancy.
- 12 Shri Javed Ahmad Mir, Junior Scale Stenographer, CJM Court, Shopian and Shri Mohd. Syed Shah, Junior Scale Stenographer, CJM Court, Budgam are directed to swap their places of posting.
- 13 Shri Mohd. Omer Rehman, Steno Typist, Passenger Tax Court, Srinagar is transferred and posted as such in the

Court of Sub Judge, Bijbehara vice Shri Ashiq Hussain Shah.

- 14 Shri Ashiq Hussain Shah, Steno Typist, Sub Judge Court, Bijbehara is transferred and posted as such in the Court of Municipal Magistrate, Srinagar vice Shri Tariq Ahmad Raja.
- 15 Ms. Nuzhat Shafi, Steno Typist, Munsiff Court, Pulwama is transferred and posted as such in the Court of Passenger Tax Magistrate, Srinagar vice Shri Mohd. Omer Rehman.
- 16 Shri Tariq Ahmad Raja, Steno Typist, Municipal Magistrate Court, Srinagar is transferred and posted as such in the Court of Sub Judge, Baramulla against available vacancy.

(The transferee are directed to join their place of postings within ten days positively)

By Order


01.1.2016
(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice


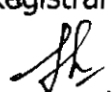
No. 24-65/PSys

Dated: 01-01-2016

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance High Court of J&K, Jammu.
.....for information
- 3-8 Principal District & Sessions Judge, Srinagar/Bandipora /Baramulla/ Ganderbal/ Kargil/Shopian
9. One Man Forest Authority.
- 10-12 Additional District & Sessions Judge Handwara/Sopore/Baramaulla
- 13-18 Chief Judicial Magistrate Srinagar/Kargil/Ganderbal/Sopore/Shopian/Budgam.
- 19-22. Sub Judge Uri/Beijbehara/Baramulla,Sub-Judge/DJM Handwara.
- 23 Passenger Tax Magistrare Srinagar
- 24 Muncipal Magistrare Srinagar.
- 25-26 Munsiff Sumbal Sonawari/Pulwama
- 27-42 S/Shri

.... for information and compliance.....

43, Incharge NIC for uploading
the same on web site 
Joint Registrar (PSys)

01/01/16